

1932

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No.177 / 2022

In the matter of : -

Abhist Kusum Gupta

... Applicants

Versus

State of U.P. and Ors.

... Respondents

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Filed by:



(SHIVAM SAKSENA)
Advocate for Respondent No.9
210, Lawyers Chamber,
C.K. Daphtary Block,
Supreme Court, New Delhi-1
Ch.: 011 - 23073983
MOB : 99718 85963

Place: New Delhi
Date: 17.07.2025

BEFORE THE NATIONAL GREEN TRIBUNAL

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In the matter of: -

Abhist Kusum Gupta

... Applicants

Versus

State of Uttar Pradesh and Others.

... Respondents

STATUS REPORT ON BEHAL OF RESPONDENT NO. 9, GREATER
NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

Most Respectfully Showeth

1. The above said Original Application is pending consideration before this Hon'ble Tribunal. Earlier, the answering respondent had filed on 17.03.2025 the details of all the 281 nos. of ponds falling in the jurisdictional area of Greater Noida Industrial Development Authority and the status of restoration/rejuvenation upto that date.
2. The details of the 281 nos. of ponds are not being repeated for the sake of brevity. The answering Respondent shall refer to and reply upon those details as set out in the Status Report filed on 22.07.2024.
3. Since the last Status report, in regard to Category A, there has been further improvement in the number of ponds that have been restored / rejuvenated. A comparative chart of the status, as per the previous report and as of now, is being annexed hereto and marked as Annexure R-9/1 to this Report.

4. As regards the ponds falling in Category B of the chart, it is submitted that E-tendering is completed and development work is started. So far as the ponds falling in Category D is concerned, it is for the District Administration to take necessary steps for which communication dt.4.01.2024, 12.1.2024, 14.2.2024, 23.2.2024, 6.03.2024, 31.07.2024 and 6.08.2024 had been addressed.

Date:- 15.07.2025



Manager (Civil), WC-8

For Respondent No. 9

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

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Abhist Kusum Gupta

... Applicants

Versus

State of Uttar Pradesh and Others.

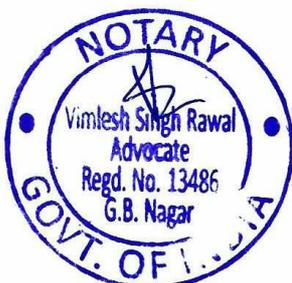
... Respondents

AFFIDAVIT

I, Swatantra Verma, S/o Sh. Ashok Kumar Verma, aged about 30 years, resident of D-25, Sector Omicron-1A, Gr. Noida, do hereby solemnly affirm and state as under

1. That the Deponent is presently posted as Manager (Civil), W.C.- 8 with the Respondent Authority and as such competent and authorized to affirm this affidavit on behalf of the said Respondent.

2. I state that the accompanying Status Report has been drafted under my instructions. I have read the same and state that the contents thereof are true and correct to my knowledge as derived from the records of the Respondent Authority.



(Handwritten signature)

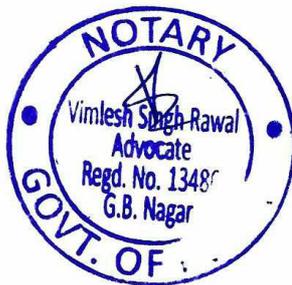
3. The Annexure to this Report is a true copy of its respective originals.

DEPONENT

VERIFICATION:

Verified at Gr. Noida on this the day of July, 2025 that the factual contents of this Affidavit are true and correct to my knowledge as derived from the records of the case and nothing stated therein is false and nothing material has been concealed there from. The last para is prayer to this Hon'ble Court.

DEPONENT



No.:-6.....Date 16.7.25 Time 5:30.....Certified The
 Sh/Smt. Swatantoria Verma
 S/o Sh. Ashok Kumar Verma
 R/o Greater Noida
 Identified by Shri. Rishabh Bhati
 Presented his affidavit before the today date and
 verified the Contents of Documents

ATTESTED

Vimlesh Singh Rawal
 Advocate (Notary)
 Distt. Gautam Budh Nagar

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY
STATUS OF DETAILS OF PONDS

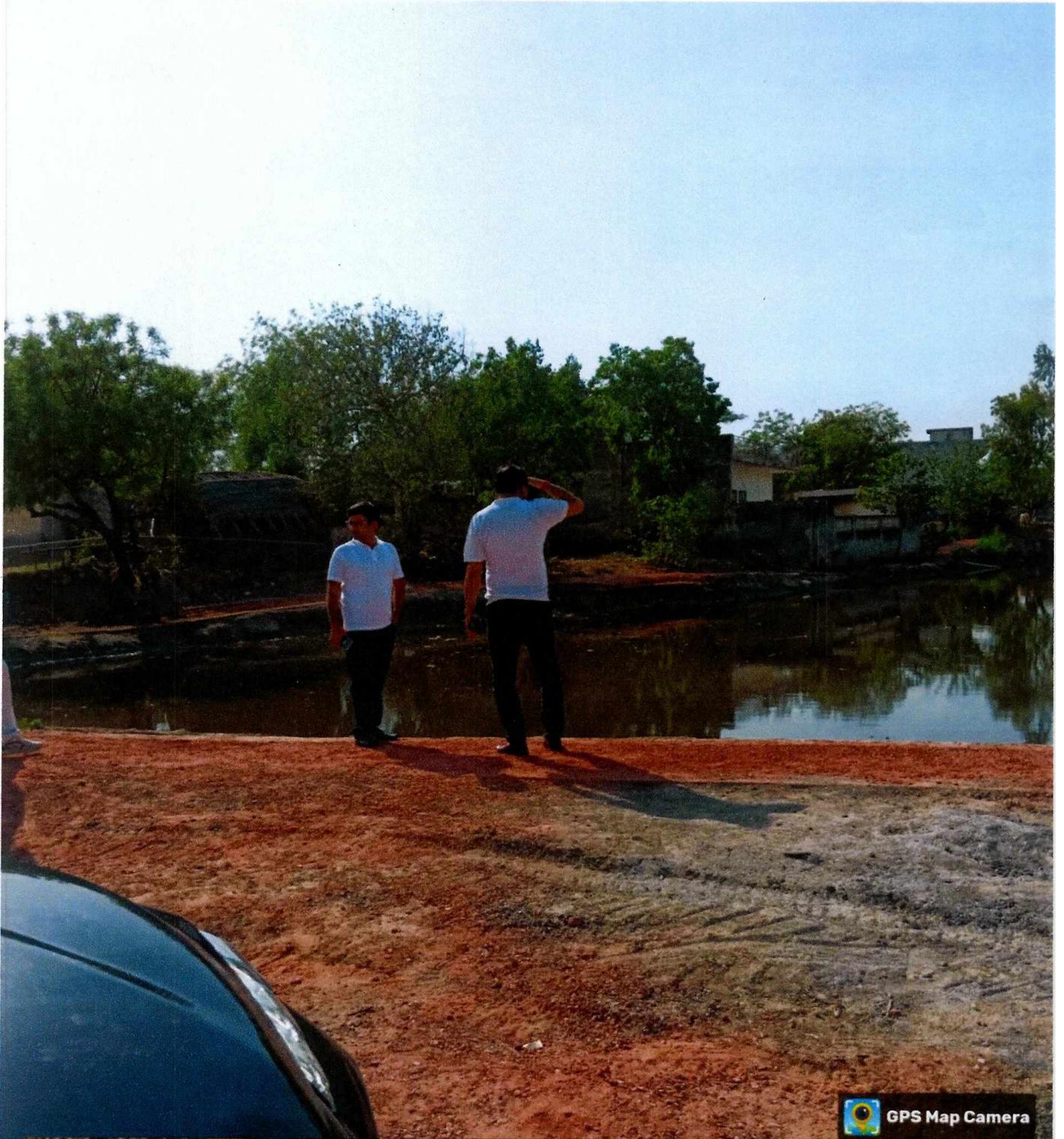
SR. NO.	DESCRIPTION	STATUS AS ON DATE-17.03.2025 NO. OF PONDS	STATUS AS ON DATE-15.07.2025 NO. OF PONDS
A.	FIRST PHASE		
1	WORKS COMPLETED BY GNIDA	145	147
2	PONDS DEVELOPED BY NGO & Others	44	44
3	POND DEVELOPMENT WORKS IN PROGRESS (Physical progress near about 80% and expected to be completed by the end of July 2025)	8	6*
	TOTAL (A)	197	197
B.	SECOND PHASE		
1	WORKS IN E-TENDERING PROCESS (E-Tendering Process Expected to be completed by the end of July. 2025)	6	0**
2	LOW LYING AREA OF SHAMSHAN BHOOMI IN VILLAGE RAIPUR BANGAR, which was incorrectly mentioned as village-Ghori Bacheda in the earlier status report.	1	1
3	POND DEVELOPMENT WORKS IN PROGRESS PHASE-2 BY GNIDA	16	16
4	POND DEVELOPMENT WORKS COMPLETED PHASE-2 BY GNIDA	-	6***
	TOTAL (B)	23	23
C.			
1	PUBLIC DEVELOPMENT WORK (PWD ROADS & RAILWAY TRACKS ETC.)	9	9
2	ASSETS ALLOCATION	2	2
	TOTAL (C)	11	11
D.	OLD DENSE POPULATION / ENCROACHMENT (Action to be taken by District Administration)	50	50
	TOTAL (D)	50	50
	TOTAL (A+B+C+D)	281	281

NOTE

*Numbers reduced from 08 to 06 because Development work of 02 numbers of Pond's has been completed. Completed Work is reflected in Row No-A1.

**Figures in B1 Numbers reduced from 6 to 0 because E-tendering process was completed for these number of ponds. The Development of work is in progress & this is reflected in Row B3

*** Figures is increased from 0 to 6 because Development workof 06 Nos pond has been completed. Completed Work is reflected in Row B4.



 GPS Map Camera

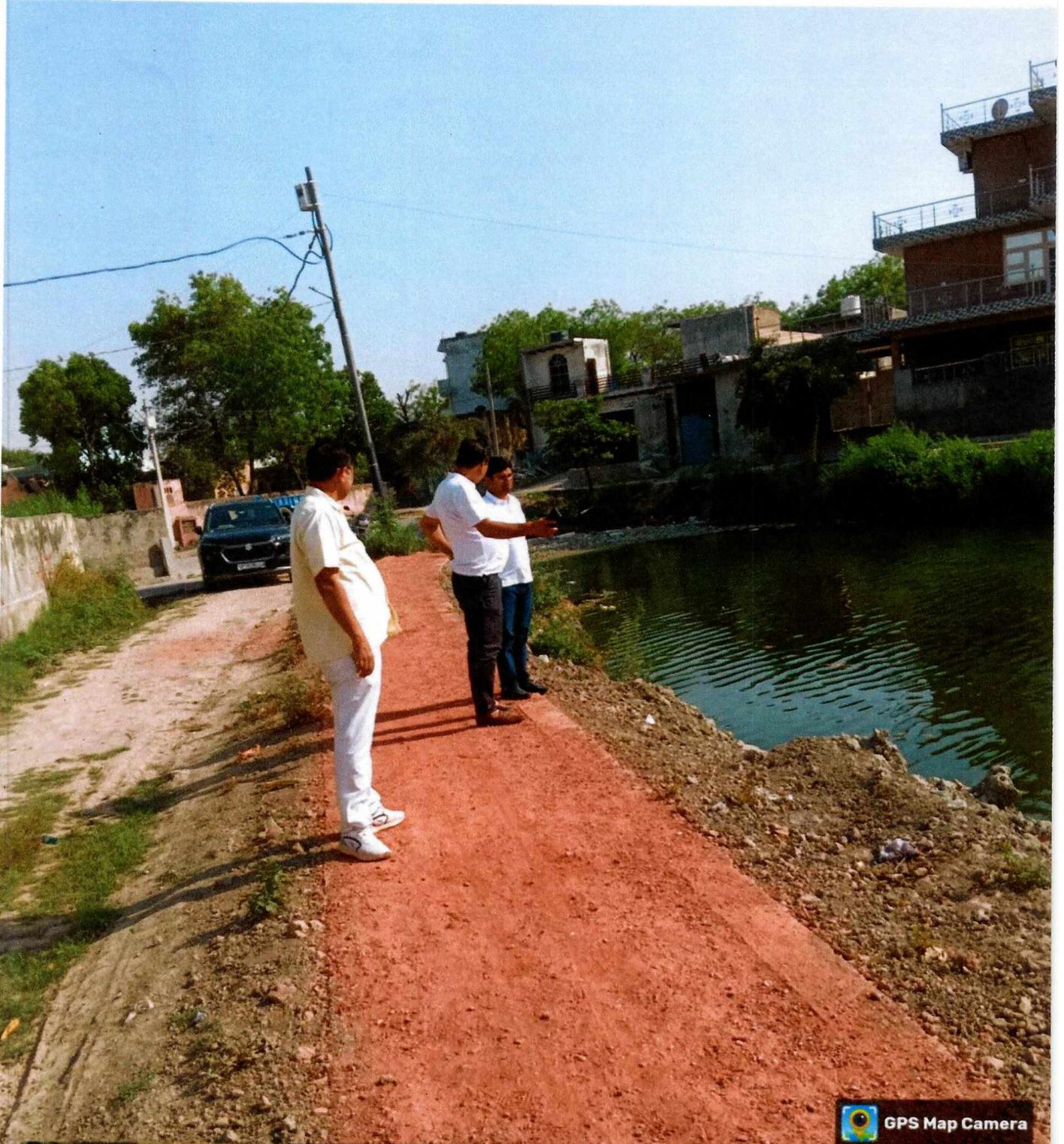


Ghanghola, Uttar Pradesh, India

Cjh5+8fr, Chau Nawab Pardhan Marg, Ghanghola, Uttar Pradesh 203202, India

Lat 28.428311° Long 77.608564°

05/04/2025 03:41 PM GMT +05:30



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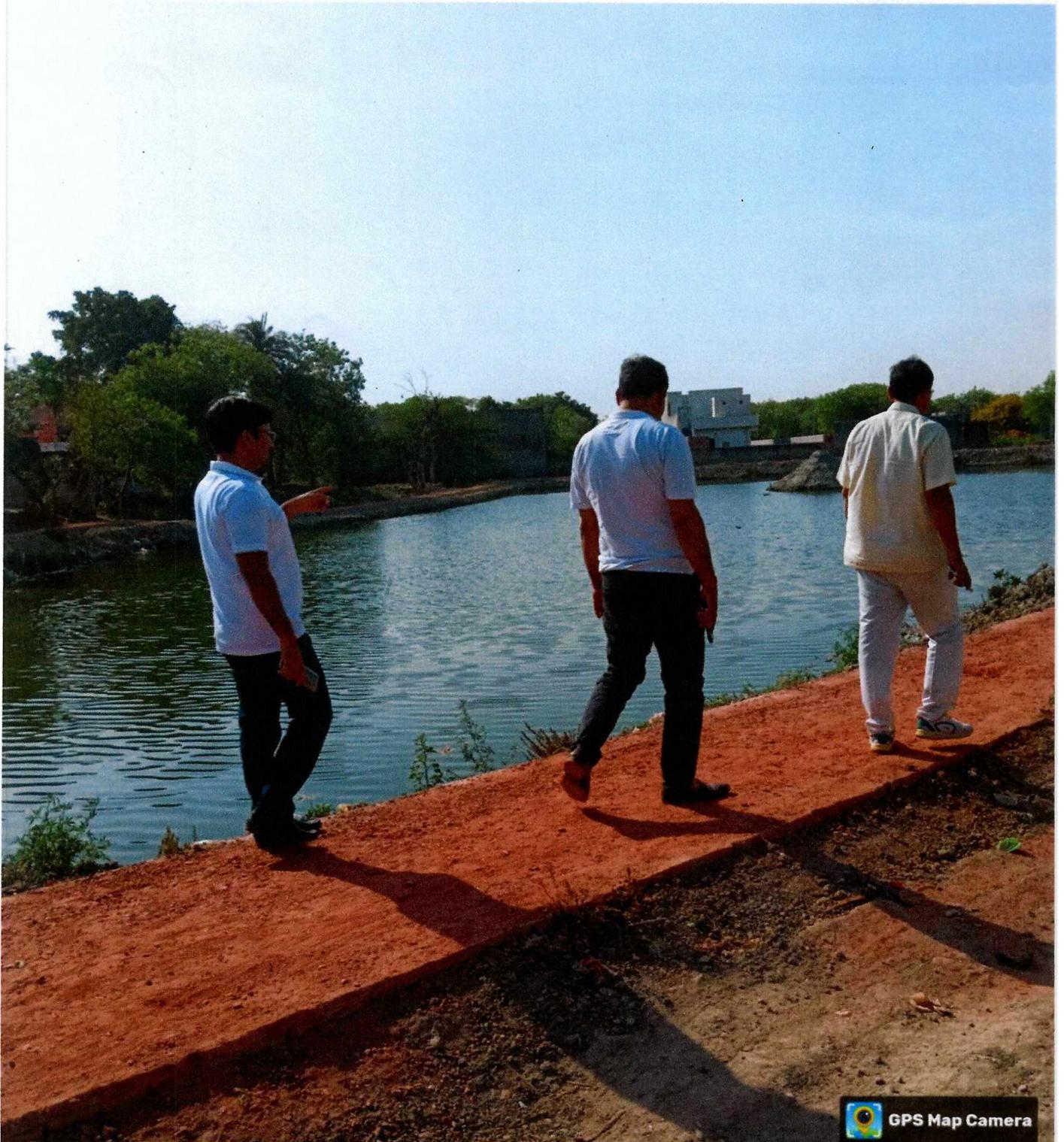
Google

Ghanghola, Uttar Pradesh, India

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Lat 28.431557° Long 77.608036°

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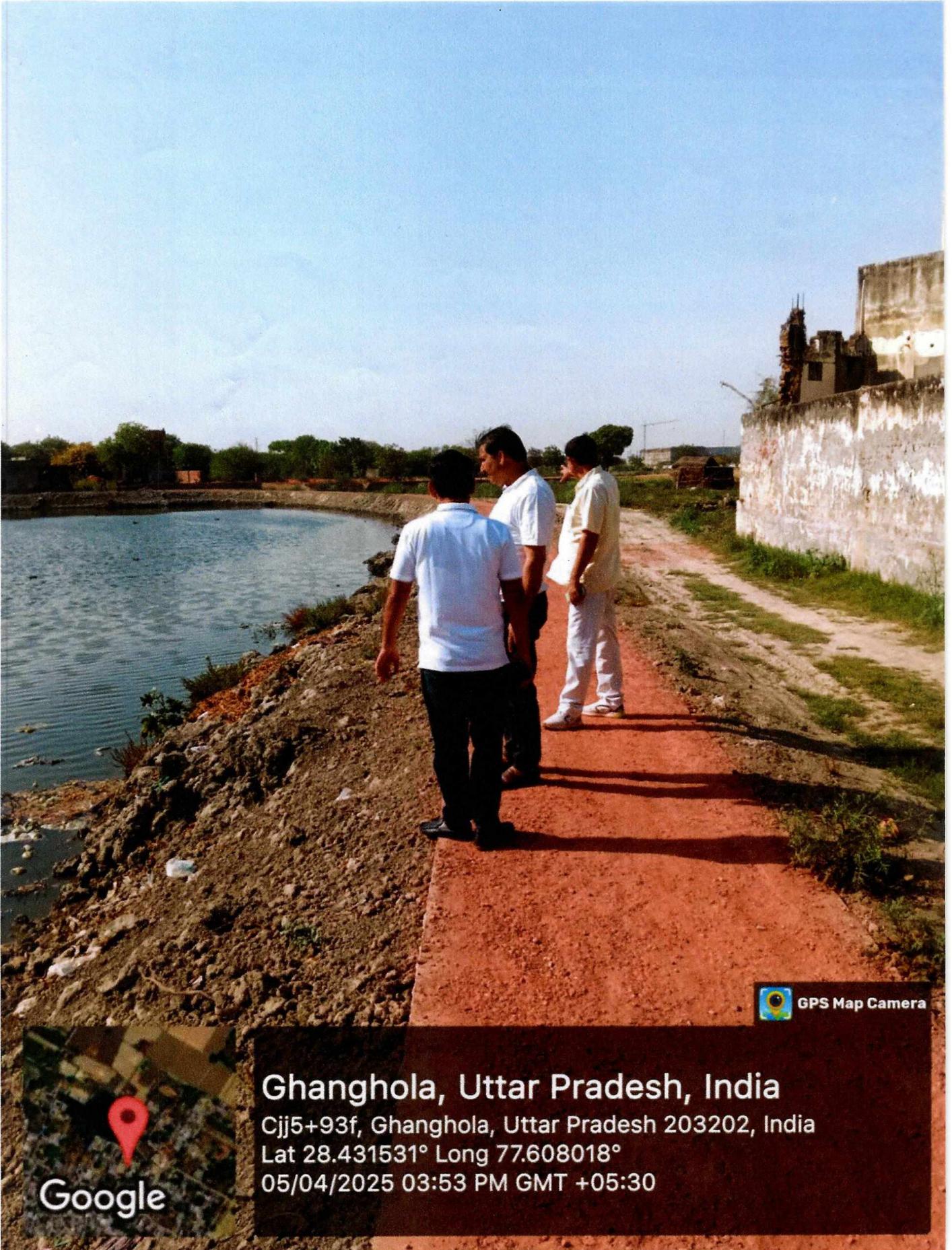
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